## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/115, 116/CAA/ 2017

NAME OF THE TRANSFEROR

: MURUGAN FABS PVT LTD

NAME OF THE TRANSFERRE

: JAYAAM GALVANIZERS PVT LTD-

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

D.S. VIJayaraghavan Counsel lor Petitions. V. Deyerha

## **ORDER**

Counsel for Petitioner present. Reports of R.D. and O.L. are filed. Matter is posted for final arguments. Put up on 10.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)